## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 274/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Kishore Thakkar

SECTION OF THE COMPANIES ACT: 621A-441 of the Companies Act 1956

S. No. NAME DESIGNATION SIGNATURE

## ORDER Compounding Application No. 274 of 2015

- 1. Several Notices in the past have been issued, however, the Petitioner remained absent. The last opportunity is hereby granted.
- 2. The Registry is directed to issue Notices at the following Addresses:-
- (a) Mr. Kishore Thakkar,Director of M/s Lokesh Hotel Pvt. Ltd.,Swapna Nagari, 20, Karve Road, Pune-411 004.
- (b) Mr. Kishore Kanji Thakkar,Residing at 1, Swapana Nagari,Karve Road, Pune-411 004.
- 3. Fixed for final hearing. To be heard on **18<sup>th</sup> April**, **2017**, otherwise the Application shall be returned to the concerned ROC for next legal action.

Sd/-M.K. Shrawat

Member (Judicial)

Dated: 22.03.2017